

MEGHA GRANULES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Category: List of secured financial creditors (other than financial creditors belonging to any class of creditors) Date of Commencement of CIRP: May 05, 2021 (Order received by the IRP on May 12, 2021); List of Creditors as on February 10, 2022

(Amount in ₹)

S.No	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Nature of Claim	Amount of claim admitted	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of Voting in CoC					
1	State Bank of India, SAMB-II, Kolkata	5/20/2021	2,510,984,586.66	Cash Credit, Term Loan, WCTL-I, WCTL-II, FTIL-I, FTIL-II, Bank Guarantee	1,163,080,151.28	-	-	No	58.74	-	-	1,347,904,435.38	-	The not admitted part of the claim is in 2 parts 1) Rs. 1339185404/- which pertains to other groups companies and BG's which have not been invoked 2) Rs. 87,19,03,138/- which contains difference in calculation in interest due to excess days taken and inclusion of sanctioned but not disbursed claims.
2	Punjab National Bank	6/17/2021	361,653,926.57	Cash Credit, Term Loan, FTIL, Bank Guarantee, Letter of Credit	359,531,359.00	-	-	No	18.16	-	-	2,122,567.57	(0.00)	The difference the amount not admitted is due to difference in the interest amount calculation for claims
3	UV Asset Reconstruction Company	6/10/2021	463,878,679.00	Cash Credit, Term Loan, WCTL-I, WCTL-II, FTIL-I	457,495,678.84	-	-	No	23.10	-	-	6,383,000.16	0.00	0.53 crs has been inadvertently included in the claim. The same has been rejected. The balance amount pertains to interest difference.
			3,336,517,192		1,980,107,189.12	-	-		100.00	-	-	1,356,410,003.11	(0.00)	
														-0.00